

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3220

ANSWERED ON:19.08.2011

INCIDENCE OF TAX EVASION

Bais Shri Ramesh;Bhagat Shri Sudarshan;Gavit Shri Manikrao Hodlya

**Will the Minister of FINANCE be pleased to state:**

- (a) whether there has been a rise in the incidence of tax evasion in the country during the last three years;
- (b) if so, the details thereof, zone/region-wise;
- (c) the number of persons against whom cases of tax evasion have been registered by the Government, zone/region-wise;
- (d) whether the Government has proposals to make public the details of tax evaders and if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c) So far as evasion of direct taxes are concerned, the Income tax Department conducts search, seizure and survey operations based on the credible information on persons which includes individuals, hindu undivided families (HUFs), firms, companies, association of persons (AoPs), body of individuals (Bols) local authorities and any artificial juridical person who are in possession of any money, bullion, jewellery or any other valuable article or thing which represents wholly or partly income or property which has not been or would not be disclosed for the purpose of Direct Tax laws. The Income tax Department does not maintain zonewise or region wise statistics pertaining to tax evasion as these operations are conducted on groups which are spread over various regions/zones. The total number of warrants executed and total seizure made during the last three financial years are as under:

Financial Year    No. of warrants executed    Total seizure made (Rs. In crore)

2008-09	3379	550.23
2009-10	3454	963.50
2010-11	4852	774.98

(d) & (e) Disclosure of information in respect of assesses is governed by the provisions of Section 138 of the Income Tax Act, 1961, enclosed as Annexure.

The information relating to incidence of tax evasion pertaining to indirect taxes is being collected and will be laid on the Table of the House.